WARNING LIST

List of applicants whose applications for the post of Assistant Registrar (Court Recording), High Court, Original Side, Cslcutta requires rectification

The following defects have been noted while conducting scrutiny of the applications submitted by the under mentioned candidates in response to the Advertisement Reference, HCOS/ARCR/2016 dated 16/05/2016 for the purpose recruitment in the post of Assistant Registrar (Court Recording), High Court, Original Side, Calcutta.

The candidates are requested to rectify the defects noted against their names within 5 (five) days from this day of 27th June, 2016, failing which their candidature for appearing in the said recruitment examination will be treated as cancelled.

Sl. No.	Name with address	Defect
1	Aritra Ghosh, s/o Sri Arabinda Ghosh residing at Vill- Barasarsa, P.O- Itachuna, P.S. Panduah, DistHooghly, Pin- 712147	Non payment of examination fee.
2	Arka BIswas, s/o late Tapan Chandra Biswas residing at Baburbag, Santi Colony,Forest More, Opposit Airtel Tower, P.O. -Rajbati, Bardhaman (Sadar), Burdwan, House No-262, Pin- 713104.	Attested photocopy of Certificate for Graduation not furnished.
3	Tanusri Bhuniya (Singha Roy), w/o Suman Singha Roy residing at Vill+P.OUdaypur, P.SKhanakul, Dist-Hooghly, Pin-712406	Non payment of examination fee.
4	Seriful Shaik, s/o Dulal Shaik residing at Vill-Garoda, P.O Goddasinghari, P.S Murshidabad, West Bengal, Pin-742161	One self attested photograph requires to be furnished.

Dated, Calcutta the 27th day of June, 2016.

Sd/-

Registrar, Original Side, High Court, Calcutta.